

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 409 OF 2025**

**IN THE MATTER OF:**

**Mamta and Ors.**

**.....PETITIONER**

**VERSUS**

**State of Haryana & Ors.**

**.... RESPONDENT**

**MEMO OF PARTIES (As Per ORDER DATED 29.08.2025)**

**Mamta and Ors.**

**..... PETITIONER**

**VERSUS**

1. State of Haryana  
Through District Magistrate, Hisar  
Mini secretariat, First floor, Rajgarh Road,  
Jawahar Nagar, Hisar - 125004  
Email: [dchsr@hry.nic.in](mailto:dchsr@hry.nic.in) **(RESPONDENT NO.1)**
2. Executive Officer, Municipal Council, Hansi  
576, Dhola Kuna, Hansi, Haryana 125033  
Email: eo-hansi@ulbharyana.gov.in/ [secymchansi@gmail.com](mailto:secymchansi@gmail.com) **(RESPONDENT NO.2)**
3. Haryana Pollution Control Board  
Through its Member Secretary  
C-11, Sector 6, Panchkula, Haryana-134109  
Email: [hghspcb@hspcb.org.in](mailto:hghspcb@hspcb.org.in) **(RESPONDENT NO.3)**